

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 224**  
**(IB)-2963(ND)2019**  
**IA-303/2024, IA-4609/2023**

**IN THE MATTER OF:**

**Tarun Khanna**

... **Applicant/Petitioner**

**Versus**

**M/s. Deltronix India Ltd.**

... **Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 16.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** :

**For the Respondent** : Adv. Siddharth Sangal, Adv. Chirag Sharma, Adv.  
Dawneesh Shaktivats for R1 and R2 in IA no.  
4609/2023

**For the Liq.** : Adv. Anjali Sharma, Adv. Sunita Umesh

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Due to paucity of time, the matter is re-notified to 16.05.2024.

**Sd/-**  
**(Court Officer)**